

(c) The following norms are observed for the upgradation of Extra Departmental post offices into departmental post offices ;

- (i) If the extra departmental post office has on its own, the work load of 5 hours per day ; and
- (ii) the loss on its upgradation should not exceed Rs. 1000 per annum.

Statement

Details of the sub post offices opened during the Sixth Five Year Plan

1. Gandhi Gaon
2. Irrigation colony—Jaypur
3. Harddi
4. Kundla
5. Chatpa Handi
6. Khatti Gura
7. Sarda Palli
8. Mirkan Gura
9. Damandudi
10. Jay Kay Pur Bazar
11. Lachipura
12. Kosi Gumra
13. Jayanagar

Construction of Sub-Post office Buildings in Tribal Districts of Orissa

4224. SHRI GIRIDHAR GOMANGO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of sub-Post Offices in Orissa Postal Circle having Departmental buildings upto the end of Sixth Plan, District-wise ;

(b) the schemes prepared and funds proposed to be provided for construction of sub-Post Office buildings in Koraput District doing the year 1985-86 and in Seventh Plan ; and

(c) whether his ministry has earmarked the funds and prepared the programmes for construction of sub-Post Office buildings in Tribal Districts of Orissa during Seventh Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Sir, total number of Sub Post Offices in Orissa Postal Circle having Departmental buildings upto the end of Sixth Plan, District-wise is —69.

viz., Cuttack	—	24
Balasore	—	4
Puri	—	10
Ganjam	—	6
Phulbani	—	3
Balangir	—	2
Kalahandi	—	5
Dhenkanal	—	2
Mayurbhanj	—	2
Keonjhar	—	2
Koraput	—	1
Sambalpur	—	5
Sundergarh	—	3
		69

(b) For 1985-86 no schemes have been prepared for Sub Office in Koraput District. Therefore, no funds are provided for the year 1985-86. In 7th Plan it is proposed to construct buildings for Sub Post Offices at Pattangi, Malakangiri and Gunupur.

(c) Yes, Sir.

Opening of Sub-Post Office at Dombosora

4225. SHRI GIRIDHAR GOMANGO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Postal Circle, Orissa had received a proposal from local M.P. and people of the Dombosora area of Gunupur sub-division of Koraput District to open sub-post office at Dombosora ;

(b) if so, the action taken by the Postal Division Jeypore (K) to open the sub-post office so far ;

(c) whether the Postal Circle has received any proposal from that Postal Division ; and

(d) if so, the decision taken by the circle thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir, a proposal was received from the local M. P.

(b) On examining the proposal, opening of sub post office at Dombosora was found not justified because its workload was found to be 1 hour 20 minutes as against minimum of 5 hours required for its upgradation into departmental sub office.

(c) and (d) Yes, Sir, proposals were received for opening sub post offices at (1) Railway Station Gunupur (2) Koraput Baiguma (3) Malkangiri Bazar (4) Gandhi Chowk, (5) Kotpur Bazar and (6) Sadashiv Pur Bazar, which were found justified and their opening will be considered after the economy orders banning the creation of posts is vacated and subject to availability of funds.

Criteria to Denotify Private Industrial Units as Undertakings by Government

4226. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) what is the criteria to take any private industrial unit as an undertaking by the Government and what is the criteria to denotify it ;

(b) after denotifying a unit, how Government justifies its investment during the period of undertaking ;

(c) how many units have been denotified till 31st March, 1985 and how many workmen are jobless ; and

(d) whether Government propose to review the position regarding further survival of those unit ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The

management of any industrial undertaking can be taken over by the Government in terms of the provisions of section 18A, 18AA and 18FA of the Industries (Development and Regulation) Act, 1951. The criteria for denotification of any industrial undertaking has been laid down in the policy guidelines on sick industries issued by the Government in October, 1981. The salient features of these guidelines were furnished in reply to Lok Sabha Unstarred Question No. 204 on 23.1.1985.

(b) Normally on capital investment is made by the Government in taken over units until decision is taken to nationalise such units. Marginal investments made on repair and maintenance are primarily to maintain the operations of such units and to prevent their closure.

(c) The following three industrial undertakings which were being managed under the provisions of the Industries (Development and Regulation) Act have been denotified till 31st March, 1985.

Name of the undertaking	No. of Workers
1. Carter Pooler and Company Pvt. Ltd., Calcutta	400
2. Containers and Closures Limited, Calcutta	828
3. Indian Rubber Mfrs. Limited, Calcutta	572

(d) Government have no such proposal under consideration at present.

[*Translation*]

Use of Hindi in Kanpur Telephones Department

4227. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether despite Government orders, most of the official work in Kanpur Telephones Department is being done in English ;

(b) whether it is also a fact that recently at the time of inauguration of the electronic system in Kanpur, the entire work such as